

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No.63 of 2014 &
IA No. 117 of 2014**

Dated 10th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Enterprises Business Solutions Pvt. Ltd.

& Ors.

..... Respondent(s)

Counsel for the Appellant(s):

Ms. Swapna Seshadri

Counsel for the Respondent(s):

Ms. Suparna Srivastava for R-1

Ms. Shikha Ohri for PSERC

ORDER

Reply has already been filed by the Respondents.

Post the matter for hearing on **31.07.2014.**

**(Rakesh Nath)
Technical Member**

Ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**